


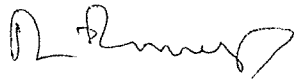
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 15-02-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/29/2018  
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1  
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	R. CHANDRA MOHAN	COUNSEL for Petitioner	
	R. DEVI PRASAD	Comptroller to Respondent	

**ORDER**

Since pleadings are not complete, the Petitioner is hereby directed to file rejoinder within two weeks hereof and get ready for final hearing. In the meanwhile, if any settlement happens, the parties are directed to report settlement on the next date of hearing.

List this matter on **18.03.2019**.

—S.D.—  
(S.VIJAYARAGHAVAN)  
Member (Technical)

—S.D.—  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)